## **Declaration of Assets and Liabilities**

Year 2020-21 I, Panchanand Sorbon/dayghter/wife of Late 13 an arei Sorh aged 44 years, belonging to Bihan Vidham Saloha Socoal service and presently working as Bihan Vadhan Sabha, Patano give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*: Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be given) Description Self Spouse Dependant-1 Dependant-2 Dependant-3 No. Name(S) Name Name Etc. Name (i) Cash (ii) Deposits in Banks, Financial Institutions And Non-Banking Financial Companies (iii) Bonds, Debentures and Shares in companies (iv) Other financial institutions, NSS, Postal Savings, LIC Policies, etc (v) Motor Vehicles Bike (details of Herotional make, etc.) Jewellery (give (vi) details of weight and value) Other assets, (vii) such as values of claims /

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

interests

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	S612 Arismad Mahiyas Mahaha Khath	717			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Gorden Switter 182 Dhur Potot-S	₽ 33			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Mahiyase fort 152 Decimal	The second second			
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		T			
	Others (such as interest in property)	-		-		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

∦Sr. ®No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	S.B.I Patra	10,24 186	
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		in its centric ter it is red in the control of the	
	(b) dues to departments dealing with supply of water		Victoria o	
	(c) dues to departments dealing with supply of electricity			

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	(d) dues to departments dealing with telephones		1
	(e) dues to departments dealing with government transport (including		eti eski etii iletii ei e
in the second	aircraft and helicopters) (f) Other dues, if any		All College Control of the College Col
	(1) Other dues, it ally		20102
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 28,529/- 2019-2020 PAN-DEFPS 8897H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		A STATE OF THE STATE OF T
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	PTS/BLA-1316
Gender	:-	M (M/F)
Date of Birth	:-	12021977 (DD/MM/YYYY)
Class/Group		(A/B/C)
Cadre	:-	Assistant Bihaz Vidhom Sabby
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	Bhagalpur
I hereby de	clare	that the above details are true to the best of my
knowledge and beli	ef.	The state of the s
		U-410104 413
		Signature Poinchornand Soh

Date: 1.5.21.2021

Place: Patna

Name of Employee: PANCHANAND SAH

Designation: Assistant

Department: Bihas Vidham Sabha Patro

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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